COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 171 OF 2016

Dated: 31st October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Neyveli Lignite Corporation Ltd. Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Ms. Anushree Bardhan Ms. Poorva Saigal Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Alok Shankar for R-1

Mr. S.K. Agarwal Mr. R. Biswas

Ms. Shristi Pandey for R-2 to R-5

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on <u>13.12.2018.</u>

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

mk/kt